

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1998**

TO BE ANSWERED ON THE 5TH AUGUST, 2026/ SRAVANA 14, 1948 (SAKA)

DISTRICT-LEVEL FORENSIC MOBILE VAN NETWORK

1998 # SMT. PHULO DEVI NETAM:

Will the Minister of Home Affairs be pleased to state:

- (a) the current plan for deploying forensic mobile vans in all districts across the country for the collection of evidence in offences punishable with imprisonment of seven year or more under the new laws;**
- (b) the total number of forensic mobile vans allocated so far to various States across the country and the types of advanced digital and scientific equipment provided in these vans; and**
- (c) Whether Government is providing any special national financial assistance for the recruitment of independent forensic experts and technical manpower, in addition to the police departments for the operation of these vans?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI BANDI SANJAY KUMAR)

(a) to (c): The Government has approved the Scheme for Modernization of Forensic Capacities, under which an amount of ₹496.66 crore has been approved for providing Mobile Forensic Vans (MFVs) to all districts and State Forensic Science Laboratories (FSLs) across the country.

These vans are equipped with modern forensic equipment to facilitate scientific examination of crime scenes and collection of evidence. The facilities available in the MFVs include crime scene documentation, photography/videography, collection of biological and trace evidence, fingerprint development and lifting, preliminary examination of physical evidence, secure preservation of exhibits, and digital documentation, among other essential forensic tools.

So far, 619 Mobile Forensic Vans have been allocated to various States across the country. Operational costs including recruitment of manpower is to be borne by the respective State/UT.
